## 43 Written Answers

Controller General, Indian Bureau of Mines, etc. as members. The terms of reference of the Committee, inter-alia, included review of the existing laws and procedures governing regulation and development of minerals and to recommend steps to make them compatible with the policy changes and to suggest steps to reduce delays in grant/ renewal of prospecting licences/mining leases. The Committee was also to consider and suggest further delegation oi power to the State Governments regarding grant/renewal of prospecting licences/mining lease and measures to be taken to prevent illegal mining. The Committee has submitted its report to the Government including measurs to curb illegal mining and further necessary action for amendment in the Mines and Minerals (Regulation & Development) Act and Rules made thereunder has already been initiated.

## डी0 डी0 ए0 की जमीन पर अवैध कब्जा \*1111 श्री डी0 पी0 यादव : क्या शहरी

कार्य और रोजगार मंत्री यह बताने की कृपा करेंगे कि (क) दिल्ली विकास प्राधिकरण की कुल कितनी जमीन पर लोगों द्वारा अवैध कब्जा किया गया है:

(ख) क्या दिल्ली विकास प्राधिकरण द्वारा इस जमीन को अवैध कब्जे से मुक्त कराने के लिए कोई कार्यवाही की गई है;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(घ) यदि भाग(ख) का उत्तर "ना" में हो, तो इसके क्या कारण हैं?

शहरी कार्य और रोजगार मंत्री (श्री राम जेठमलानी): (क) 30.9.98 की स्थिति के अनुसार दिल्ली विकास प्राधिकरण की लगभग 1659.55 एकड़ भूमि पर अतिक्रमण था।

(ख) से (घ) अतिक्रमण हटाने के लिए कार्रवाई की जाती है इसके बावजूद अतिक्रमन होता है। 1997-98 और 1998-99 के वर्षो के दौरान दिल्ली विकास प्राधिकरण ने निम्नलिखित कार्रवाई की है:-

		1997-98	1998-99
			(अक्टूबर, 98 तक)
(i)	अतिक्रमणों को हटाने के लिए चलाए	346	164
	गए कार्यक्रमों की संख्या		
(ii)	गिराए गए निर्माणों की संख्या	5747	1213
(iii)	वापस प्राप्त की गई भूमि	137 <b>.</b> 22 एकड़	71.116 एकड़

## **Floor Price of Rubber**

\*112. SHRI M. J. VARKEY MATTATHIL: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the floor price of rubber has not been declared, so far; and

(b) if so, whether Government are taking effective rescue measures to save the poor rubber growers of Kerala?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) Yes, Sir. For rubber, no floor price has been declared by the Government. However, Benchmark price for rubber is fixed from time to time and the same has been announced at Rs. 34.05 per kg. for RSS IV grade and Rs. 33.55 per kg. for RSS V grade, on 28.9.98.

(b) In order to improve the domestic price of natural rubber and also t6 provide a remunerative price to the rubber growers, the Govt, of India has already intervened in the market and ordered procurement of natural rubber through STC at Govt. cost.

## Registration of Agents by Protectorate of Emigrants

\*113. SHRI ANANTRAY DEV SHANKER DAVE: Will the Minister of LABOUR be pleased to state:

(a) whether Government's attention